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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 37-A in T.P. No. 37/397-398/NCLT/AHM/2016(New)
CA 69 of 2016 in C.P. No. 22/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017**

Name of the Company:

Subhash Chand Sahay & Ors.

V/s.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioner. None present for Respondents.

Petitioner sent a letter for adjournment of hearing.

List the matter on 23.01.2018.

Manora

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of December, 2017.